

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: non-gazettedmainwing@gmail.com

Subject: Regularization of promotion of Shri Ahmad Ali Bhat as Assistant Registrar-I (Computer) in his own pay and grade and consequential promotions in the Computer Cadre.

ORDER

No. 1592 of 2025/RG/NG-450(I) Dated: 06-11-2025

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, duly approved by Hon'ble the Chief Justice, following promotions are hereby made in the Computer Cadre:

1. Shri Ahmad Ali Bhat who was posted as In-charge Assistant Registrar-I (Computer) in his own pay and grade pursuant to High Court Order No. 1530 of 2023/RG/NG-450(I) dated 27-12-2023 is hereby regularized as Assistant Registrar-I (Computer) in pay Level-8A (50700-160600), w.e.f., 04-08-2025;
2. Shri Hafiz Ullah Sheikh, Section Officer (Computer) is promoted as Assistant Registrar -II.(Computer) in pay Level- 8 (47600-151100), against available vacancy;
3. S/Shri Al Tyibah, Ishfaq Ahmad, Shah Faisal Mehraj and Atish Sharma, Selection Grade (Data Entry Operators) are promoted as Section Officer (Computer) in pay Level-7 (44900-142400), against available vacancies;
4. S/Shri Mohammad Saleet Bhat, Harvinderpal Singh, Aqib Manzoor and Mohammad Farhaan, Data Entry Operators, are promoted as Selection Grade (Data Entry Operators) in pay Level-6E(35900-113500), against available vacancies; and
5. Shri Parveen Kumar Bhagat, Computer Operator, is promoted as Data Entry Operator in pay Level-5 (29200-92300), against available vacancy.

Note:

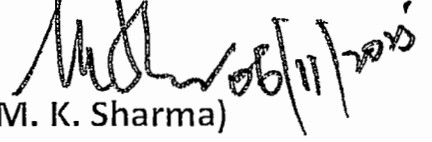
1. All the promotions, except the regularization of Shri Ahmad Ali Bhat as Assistant Registrar-I (Computer), shall take effect from the date of issuance of the promotion order.

MS
06/11/2025

The regularization of Shri Ahmad Ali Bhat shall take effect from 04-08-2025, as he has already been working on the said post.

2. *All promoted Officers/Officials shall continue to work at their present place of posting till further orders.*

By order.

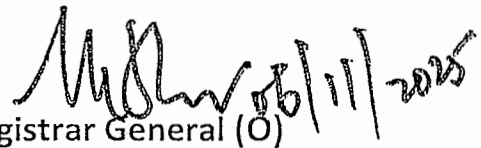

(M. K. Sharma)

Registrar General (O)

No: 68999-102 of 2025/RG/NG Dated: 06-11-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for information.
2. Secretary to Hon'ble Mr. Justice _____
...for information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
4. Director, J&K Judicial Academy, Janipur Jammu
5. Registrar Judicial, High Court Wing, Jammu/Srinagar
6. Registrar Rules, High Court of J&K and Ladakh, Jammu
7. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
8. Registrar (Adm./Recruitment), High Court Main Wing, Jammu
9. Director Finance, High Court of J&K and Ladakh, Jammu
...for information.
- ✓ 10. Central Project Coordinator (e-Courts), High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
11. Assistant Registrar (Accounts), High Court Main Wing, Jammu
12. Accounts Officer, High Court Main Wing, Jammu/Srinagar
13. Naazir, High Court Main Wing, Jammu
....for information and n/a.
14. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
15. Shri _____
.... for information and compliance.
16. Order Book


Registrar General (O)